THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 72

Dated Guwahati, the 8th June, 2023

It is hereby ordered that Flat / Quarter No. 4 of the Class - III Staff Quarter of the Gauhati High Court at Malibagan, Guwahati, is allotted to Sri Alkas Uddin Laskar, Head Chauffeur. He is directed to take possession of said flat/quarter on or before 15th June, 2023 positively.

Further, Alkas Uddin Laskar is directed to submit an 'Undertaking' in the prescribed Format at the time of collection of the key of the flat/quarter. He is bound to pay the Licence fee for flat / quarter as per the Government Rules fixed, from time to time, in addition to the deduction of House Rent Allowance.

By Order,

Sd/- Utpal Rajkhowa **REGISTRAR (ADMN.)**

Memo No. 18/2011/3315-3331/G Dated the 8th June, 2023 Copy to:

- 1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
- The Deputy Registrar, (______), Gauhati High Court, Guwahati.
 The Assistant Registrar, (______), Gauhati High Court, Guwahati
- ____), Gauhati High Court, Guwahati.

- Judge , Gauhati High Court, Guwahati.
- 9. The Project Manager, Gauhati High Court, Guwahati, He is requested to upload the order in the High Court website.
- 10. The Court Manager, Gauhati High Court, Guwahati.
- ___, Gauhati High Court, Guwahati. 11. The A.O.(J), _____
- 12. The Protocol Officer, Gauhati High Court, Guwahati.
- 13. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
- 14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 15. The Chief Security Officer, Gauhati High Court, Guwahati.
- 16. Sri Alkas Uddin Laskar, Head Chauffeur, Gauhati High Court, Guwahati.
- 17. The Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati

REGISTRAR (ADMN.)

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